

(38)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO.105/2003
M.A. NO.805/2003
in
O.A. NO.1652/2001

This the 09th day of April, 2003

HON[']BLE SHRI JUSTICE V.S.AGGARWAL, CHAIRMAN

HON[']BLE SHRI V.K.MAJOTRA, MEMBER (A)

Dr. Jasvir Singh & Ors. ... Applicants

-versus-

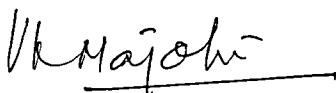
Union of India & Ors. ... Respondents

O R D E R (BY CIRCULATION)


Hon[']ble Shri V.K.Majotra, Member (A) :

Present review application has been made seeking review of order dated 29.11.2002 whereby OA No.1652/2001 along with TA No.36/1999 (CW No.3964/1999) was dismissed. Perusal of the review application indicates that it is merely an attempt to re-argue the case while no error apparent on the face of record has been pointed out.

2. The review application is accordingly dismissed in circulation.


(V. K. Majotra)
Member (A)

/as/


(V. S. Aggarwal)
Chairman